

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:60

ANSWERED ON:05.08.2013

CLEANING OF RIVERS

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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Central Pollution Control Board (CPCB) has identified the polluted rivers in the country;
- (b) if so, the details thereof, river-wise and State-wise including Tamil Nadu;
- (c) whether the Government has formulated any scheme to make these rivers pollution free;
- (d) if so, the details thereof; and
- (e) the details of amount allocated and expenditure incurred during the last three years, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Central Pollution Control Board (CPCB) has identified 150 polluted stretches along various rivers in the country based on BOD (Bio-chemical Oxygen Demand) levels. The details of polluted river stretches in various States, including Tamil Nadu, are at Annexure-I.

(c) to (e) This Ministry is supplementing the efforts of the State Governments in abatement of pollution in identified stretches of various rivers under the National River Conservation Plan (NRCP) for implementation of projects on a cost sharing basis between the Central and State Governments. NRCP presently covers 42 rivers in 195 towns spread over 20 States at a sanctioned cost of Rs.8904 crore. Various pollution abatement schemes taken up under the Plan, inter-alia, include interception and diversion of raw sewage, setting up of sewage treatment plants, creation of low cost sanitation facilities, setting up of electric/improved wood crematoria and river front development. Till date, sewage treatment capacity of 4788 million litres per day has been created under the Plan. Details of funds released by the Ministry and expenditure incurred under the Plan during the last three years, State-wise, including Tamil Nadu are at Annexure-II.